S.O. 602 (E). - In exercise of the powers conferred by sub-section (2) of section 1 of the Technology Development Board Act, 1995 (44 of 1995), the Central Government hereby appoints the 1st day of September, 1996 as the date on which the provisions of the said Act shall come into force.

S.O. 603 (E). - In exercise of the powers conferred by sub-section (2) of section 1 of the Technology Development Cess (Amendment) Act, 1995 (45 of 1995), the Central Government hereby appoints the 1st day of September, 1996 as the date on which the provisions of the said Act shall come into force.

[File No. II-IRD/1/94-TT]
M.M.K. SARDANA, Jt. Secy.